

**Pilot Projects for Industries**

- \*1112. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri R. C. Majhi:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the nine-man study team set up to study the working, achievements and drawbacks of the Pilot Projects for Industries has completed its work; and

(b) if not, how long it will take to complete the work?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) and (b). The Study Team has completed its work and is expected to submit its report by the end of this month.

**Najafgarh Road Trunk Sewer**

\*1114. Shri B. C. Mullick: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Najafgarh Road trunk sewer is only half-complete even after three years' work by Central Public Works Department although it was scheduled to be completed in last June; and

(b) what are the reasons for the delay?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) (i) The invert datum of the trunk sewer was lowered by 4.26 ft. at the instance of the Municipal Corporation of Delhi after the work had commenced. This involved work under difficult conditions of flowing sand.

(ii) This work was divided into three Sectors. The contractors who were entrusted with Sectors II and III failed in their performances and their contracts had to be terminated.

**Compensation for Air Passengers**

- \*1113. { Shri D. C. Sharma:  
Shri Muhammed Elias:  
Shrimati Ila Palchowdhuri:  
Dr. Gangadhar Siva:

Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to pay compensation to passengers who sustain injuries while travelling by Indian Airlines Corporation planes; and

(b) if so, the details thereof?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) The details of the scheme were announced by the Indian Airlines Corporation in a Press Note issued on the 5th October, 1950. I lay a copy of the Press Note on the Table of the House. [See Appendix III, annexure No. 79].

**Booking of Upper Class Accommodation**

\*1115. Shri N. E. Muniswamy: Will the Minister of Railways be pleased to state:

(a) the policy of booking Upper Class accommodation at Railway termini like Howrah, Madras, Hyderabad etc.;

(b) what arrangements are contemplated to serve the passengers in entraining at the intermediate stations;

(c) whether booking cannot be made as and when tickets are purchased and booking applied for without "wait listing" all applicants until the last moment; and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (d). A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 71].